

श्री नवाब सिंह चौहान : कुछ नदियों में बाढ़ आ रही है और ऐसी स्थिति अन्य स्थानों पर भी फिर उत्पन्न हो सकती है। तो ऐसी स्थिति से पार पाने के लिये क्या आपके पास काफी चावल रिजर्व में है? अगर नहीं है तो आप उसके लिये क्या एहतियाती कार्यवाही कर रहे हैं ?

श्री अजित प्रसाद जैन : माननीय मेम्बर फिक्र न करें। हमारे पास बहुत चावल स्टॉक में है और वहाँ उस इलाके में चावल भेज भी दिया है।

SHRI MAHESWAR NAIK: May I know whether the cost of rice is going up because of transport problems?

Mr. CHAIRMAN: Whether the prices are going up on account of transport difficulties? That is the question.

SHRI M. V. KRISHNAPPA: The prices in Tripura need not be dependent on transport because they do not get rice from elsewhere; it is only the Government which sells rice and whatever the cost of transport, we sell at Rs. 17-8-0 per maund.

WRITTEN ANSWERS TO QUESTIONS

LEGISLATION FOR EQUAL PAY FOR EQUAL WORK

*279. SHRI N. C. SEKHAR: Will the Minister for LABOUR be pleased to state whether Government propose to bring forward suitable legislation in the near future to give effect to the principle of Equal Pay for Equal Work?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI): No. It is not necessary.

GOVERNMENT INVESTMENT IN ROAD TRANSPORT UNDERTAKINGS

135. SHRI M. VALIULLA: Will the Minister for RAILWAYS be pleased to state:

(a) the up-to-date amount invested by the Central Government in each road transport undertaking; and

(b) the profit earned by Government on their investments in each undertaking in each year from 1953-54 onwards?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) and (b). A statement giving the required information is attached. [See Appendix XIII, Annexure No. 61.]

NON-SCHEDULED AIR FLIGHTS

136. SHRI M. VALIULLA: Will the Minister for COMMUNICATIONS be pleased to state:

(a) how many air transport companies, other than the two Air Corporations, applied for non-scheduled flights in 1955; and

(b) the number of cases in which permission was given to them?

THE MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI RAJ BAHADUR): (a) Three Indian registered air transport companies other than the Air India International and Indian Airlines Corporation and twenty-three foreign operators applied for permission to operate non-scheduled flights to places outside India, during the year 1955. Information regarding non-scheduled flights within India is being collected and will be laid on the Table of the Sabha in due course.

(b) Permission was asked for by the Indian companies for operation of non-scheduled flights to places outside India on twenty-four occasions and it was given in twenty-two cases. The total number of occasions on which foreign operators applied for permission to operate such non-scheduled flights was one hundred and eighty-one and permission was granted in all cases.